OA No. 124/2006

Date of order: 08.02.2007

Mr. K.S. Gill, counsel for applicant. Mr. Salil Trivedi, counsel for respondents.

Heard.

Learned counsel for the applicant submits that he wants to withdraw this Original Application. counsel for the respondents does not have any objection for the same. Hence, the Original Application is consigned to record as withdrawn without any liberty to revive the

[ R R BHANDARI ] Administrative Member

Vice Chairman